

SL. No.7

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/374/2024 in Company Petition IB/260/2022
NAME OF THE COMPANY	GVK Power & Infrastructure Ltd
NAME OF THE PETITIONER(S)	ICICI Bank Ltd
NAME OF THE RESPONDENT(S)	GVK Power & Infrastructure Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Senior Counsel Mr. Vivek Reddy along with Mr. Siddharth Ranade, Mr. VVSN Raju, Ms. Nishi Bhankharia, Mr. Vishal Pathak and Mr. Aviva Jogani for the Financial Creditor.
Ld. Counsel Mr. Karthik Nayar along with Mr. Krish Karla and Mr. Kashish Bansal for the Corporate Debtor.

Arguments heard. Both the Counsels are at liberty to file written submissions within three weeks. **Matter is adjourned to 31.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)